

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT 11.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. Empee Distilleries Ltd

PETITION NUMBER : CP(IB)/280/CHE/2018

APPLICATION NUMBER: a) IA(IBC)/2019(CHE)2023 In IA/24/2023
b) MA/588/2021
c) IA(IBC)/24(CHE)2023 in MA/1250/2019
& MA/780/2019

AVINASH KRISHNAN RAU Counsel for SRA

N.P. VIJAY KUMAR

R. PRADEEP

Counsel for RP

B. Vijay,
Addl. Court Pleader
for Applicant in
IA. 2019/2023 & IA. 24/2023

Counsel for Applicant.

for RP

Sanjeev.R, Shraavan.R
Counsel for Applicant in IA 588/2021.

Senior Counsel S. Ravi, appearing on
behalf of Applicant in IA 588/2021

Counsel for Applicant Shraavan

ORDER

1. a. IA(IBC)/2019(CHE)/2023 In IA/24/2023 IN CP(IB)/280/CHE/2018

**1.c. IA(IBC)/24(CHE)/2023 in MA/1250/2019 &MA/780/2019
INCP(IB)/280/CHE/2018**

In this case the Applicant has made an attachment of the property of the SRA which was directed to be lifted on 17.07.2023. As against the order the Applicant preferred an appeal and Hon'ble NCLAT vide order dated 09.10.2023 in Company Appeal No.311 of 2023 directed the Applicant to move an Application before this Adjudicating Authority to decide the matter afresh. Now the applicant has come before this adjudicating authority. Partly heard.

Written Arguments be filed before the next date of hearing.

At the request of the parties, list the matters for **physical hearing on 02.08.2024.**

1.b. MA/588/2021 IN CP(IB)/280/CHE/2018

Ld. Sr. Counsel Mr. S. Ravi for the Applicant. Ld. Counsel Mr. N.P. Vijay Kumar for RP. Ld. Counsel Mr. Avinash Krishnan Ravi for SRA.

Case partly heard.

Written submissions to be submitted physically and also e-filed by all the parties.

List the Application for **physical hearing on 06.09.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk